

**SUPPLY OF OIL TO JUTE MILLS IN  
CALCUTTA**

\*466. **SARDAR RAM SINGH :**  
**CHAUDHARY A. MOHAM-**  
**MAD :**

Will the Minister of **PETROLEUM AND CHEMICALS** be pleased to state:

(a) whether as a result of the strike of the workers of the foreign oil companies, the supply of oil to the industry particularly to jute mills was suspended in Calcutta;

(b) if so, whether the IOC's services were requisitioned to meet the situation and

(c) if so, whether the demand could be fully met by IOC, and if not to what extent it could not be met?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. RA-GHURAMAIAH) :** (a) During the period of the strike, the supply of oil by the private oil companies was suspended.

(b) Yes, Sir.

(c) The Indian Oil Corporation fully met the demands of industry for petroleum products, except for Jute Batching Oil, for that, a substitute was offered and accepted by the Indian Jute Mills Association.

**CONSTRUCTION OF THE SUTLEJ BEAS  
LINK, PONG DAM AND RAJASTHAN  
CANAL**

\*471. **SHRI JAGAT NARAIN :** Will the Minister of **IRRIGATION AND POWER** be pleased to state :

(a) the number of oustees who are going to be displaced in the States of Himachal Pradesh, Punjab, Haryana and Rajasthan by the construction of the Sutlej Beas Link, Pong Dam and the Rajasthan Canal;

(b) the acreage of land that has been set apart by the Rajasthan Government for their resettlement;

(c) the acreage that falls to the share of each State and the basis on which it has been allocated to each State;

(d) whether any representation has been received from the oustees of the Pong Dam areas; and

(e) if so, the demands thereof and which of them have been accepted and how these are going to be implemented?

**THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) :** (a) About 25,000.

(b) The Rajasthan Government have agreed to set apart a total area of 3.25 lakh acres for allotment to the oustees.

(c) State-wise allocation of the above acreage is under consideration.

(d) Yes, Sir.

(e) A statement is laid on the Table of the House.

**STATEMENT**

Some of the important demands of the oustees are:

(1) Land at the places of resettlement should be given in compact blocks.

(2) The Government of Rajasthan should allot 15,625 acres of land to each oustees. Amenities of life be provided to the oustees.

(3) Evaluation of properties of oustees be done sympathetically.

(4) Injustice should not be done to the oustees employed on the Beas Dam Project in regard to the promotion, payment of allowances, transport facilities and supply of ration etc.

Decisions on most of the demands have since been reached. It has been decided that the Government of Rajasthan would set apart 3.25 lakh acres for allotment to the oustees in the Rajasthan Canal Project area. Allotment will be made to the oustees on a suitable basis, subject to a minimum of 5 acres and a maximum of 15.625 acres per oustees. Landless labourers and artisans would also be given land for homesteads of about one acre. The oustees would be settled in compact blocks as far as possible. The Government of Rajasthan are already providing the normal amenities of life at the new oustee colonies. Every effort is being made to evaluate their properties as accurately as possible by the Land Acquisition Staff. In the matter of employment on the Beas Project, the oustees are being given certain preferences and no discrimination is being shown against them in the matter